

OFFICE OF THE JUDGE IN-CHARGE, DELHI MEDIATION CENTRE
TIS HAZARI COURTS, DELHI

CIRCULAR

The Judicial Officers/Vacation Judges posted in Central & West Districts are informed that services for conducting mediations in urgent suitable matters shall be available through Video Conferencing during the Winter Vacations i.e. **27.12.2021 to 31.12.2021**. The **contact details as well as e-mail addresses** of all the interested parties may be taken down either in the order-sheet itself or in **Form-B** (copy attached) and the same shall be forwarded at dedicated e-mail address of Delhi Mediation Centre, Tis Hazari Courts - '**virtualmediationthc@gmail.com**'.

The Pre-institution Commercial Cases may also be forwarded for Mediation through Video Conferencing by the District Legal Services Authority, Central & West Districts, by attaching soft copy of application moved by the applicant with duly completed Form-B, at the aforesaid e-mail address.

The settlement/report of Mediation shall be forwarded on the e-mail from which the reference will be received.

Sunil K.
(Sunil K. Aggarwal),
Judge In-charge, Mediation Centre
Tis Hazari Courts,
Delhi

No. 75251 /SKA/DMC/THC.

December 18th, 2021

Copy forwarded for information & necessary action to :-

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted at Tis Hazari Courts, Delhi **through Whatsapp Groups of the two Districts.**
4. The Secretary, Central District Legal Services Authority, Tis Hazari Courts, Delhi.
5. The Secretary, West District Legal Services Authority, Tis Hazari Courts, Delhi.
6. The President/Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
7. The In-charge, Computer Branch, Tis Hazari Courts, Delhi for upload the Circular on the Website of Central & West District, Tis Hazari Courts, Delhi.
8. Office File.

Sunil K.
(Sunil K. Aggarwal),
Judge In-charge, Mediation Centre
Tis Hazari Courts,
Delhi

Be sent to website for upload on the official website

[Signature]
19/12/21

DELHI MEDIATION CENTRE,
TIS HAZARI COURTS,
DELHI

Case No. _____

N.D.O.H _____

Name of Referral Court/Authority: _____

Title of Case:- _____

Nature of Case:- _____

(FORM-B)

(To be filled at the time of Referral)

We do hereby convey out consent for participating in Mediation through Video Conferencing on _____ (date) at _____ am/pm (time). We will install the necessary software/app in our Computer/Mobile Phone for the purpose of Video Conferencing.

_____ (FIRST PARTY)

_____ (SECOND PARTY)

1. Name:- _____

1. Name:- _____

2. Mobile No. _____

2. Mobile No. _____

3. Email Id _____

3. Email Id _____

ADVOCATE OF FIRST PARTY

ADVOCATE OF SECOND PARTY

1. Name:- _____

1. Name:- _____

2. Mobile No. _____

2. Mobile No. _____

3. Email Id _____

3. Email Id _____

Signature of the Referral Court/
Reader/Steno of the Referral Court